

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

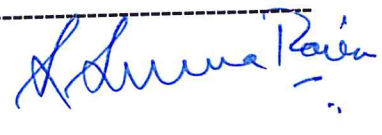
APPLICATION NUMBER :

PETITION NUMBER : TCP/174/ (IB)/2017

NAME OF THE PETITIONER(S) : SUOLIFICIO LINEA ITALIA INDIA PVT LTD

NAME OF THE RESPONDENT(S) : ZARAAS SHOES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. SOUNDARARATHAN	Counsel for operational creditor	

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner submitted that he has informed the date of this hearing to the counsel for respondent for his appearance. But there is no representation today. Counsel for petitioner sought time for filing additional documents in support of his claim and to comply with the statutory requirements. Time enlarged at request. Put up on 18.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)